

**Sri Bishal Mangrati (W.B.J.S.)**

**Secretary**

**DISTRICT LEGAL SERVICES AUTHORITY,  
KALIMPONG**

**District Judge's Court complex, Kalimpong.**



Telephone no. 03552-260906

E-mail : [dlsakalimpong@gmail.com](mailto:dlsakalimpong@gmail.com)

**Notification No. 1/ DLSA/KPG/2020**

**Dated: Kalimpong, the 6<sup>th</sup> day of October, 2020**

Post assumption of the function by the District Legal Services Authority, Kalimpong a panel of Advocates from the Ld. Members of the Local Bar Association is urgently required to be prepared for the purpose of providing services to the seekers of the legal aid.

As such, in terms of Regulation 8 of the National Legal Services Authority (Free and Competent Legal Services) Regulation, 2010 read with Regulation 43 of the West Bengal State Legal Services Regulation, 1998, applications are invited in plain paper in Type written / Computer print, from the Legal Practitioners, **having practice experience of 03 years or more**, willing to represent or prosecute or defend the cases on behalf of the seekers of legal aid as 'Panel Lawyers' of this Authority under the provision of Legal Services Authorities Act, 1987.

The intending and eligible legal practitioners are to submit their respective application accompanied with proof of professional experience, with special reference to the type of cases which the applicant / legal practitioner may prefer to be entrusted with, along with their respective **contact no. (mobile phone no.) and E-mail ID** in the prescribed format, as enclosed herewith.

The application shall have to be submitted to the office of this Authority in **between 10.00 am to 4.00 pm on any working day within 12.10.2020.**

Inform.

(Shri Bishal Mangrati)  
Secretary

District Legal Services Authority,  
Kalimpong.  
**Secretary**  
District Legal Services Authority  
Kalimpong

Encl: Application Format.

No. 4(vi)LSA/KPG

Dated: Kalimpong, the 6<sup>th</sup> day of October, 2020.

Copy forwarded for information and necessary action to :

1. The Addl. District Judge, Kalimpong.
2. The Chief Judicial Magistrate, Kalimpong-cum-Civil Judge (Sr. Divn), Kalimpong.
3. The Judicial Magistrate-cum-Civil Judge (Jr. Divn), Kalimpong /Gorubathan.
4. The President / Secretary of Kalimpong Advocates' Bar Association.
5. The President / Secretary of Gorubathan Advocates' Bar Association.

All are requested to direct his office to display this Notification in the Office Notice Board for its wide circulation amongst the members of the local Bar Associations.

(Shri Bishal Mangrati)  
Secretary,

District Legal Services Authority,  
Kalimpong.

**Secretary**  
District Legal Services Authority  
Kalimpong

For  
Association BAK  
Kalimpong  
27/10/2020

Received  
7.10.2020

O/C.

Received  
18/10/20



Received  
18/10/20

Affix here a recently  
taken colour passport  
size self-attested  
photograph.

To  
The Secretary,  
District Legal Services Authority,  
Kalimpong.

**Sub: Application for empanelment of my name as 'Panel Advocate' of DLSA, Kalimpong.**

Sir,

With reference to your Notification no. 01/DLSA/KPG dated 06.10.2020, I intend to apply for the 'Panel Advocate' of the D.L.S.A., Kalimpong and I am furnishing my details as under:

**-: BIO-DATA:-**

1. Name in Block Letters : .....
2. Father's / Husband's name : .....
3. Sex : .....
4. Residential address : .....
5. Contact No. (Mobile Phone No. ) : .....
- E-mail ID : .....
6. Date of birth : .....
7. Bar Council Enrolment No. : .....
- (Please enclose self attested copy)
8. Date from which he / she has become  
a Member of the Bar Association (please  
furnish self attested copy) : .....
9. Nature of case intend to take up : .....
10. Other field of specialization, if any : .....

Therefore, my candidature may kindly be considered for empanelment of my name as 'Panel Advocate' of your Authority. I shall always abide the Rules and Regulations of the DLSA/SLSA/NALSA.

Date :

Place:

Signature of the candidate.